

Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2008-2009.

(Placed in Library, See No.LT 803/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2008-2009.

(Placed in Library, See No.LT 804/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic Ocean Research, Goa, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic Ocean Research, Goa, for the year 2008-2009.

(Placed in Library, See No.LT 805/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2008-2009.

(Placed in Library, See No.LT 806/15/09)

(5) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the year 2008, under sub-section (3) of Section 14 of the Central Vigilance Act, 2003.

(Placed in Library, See No.LT 807/15/09)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Police Service(Uniform) Amendment Rules, 2009 published in Notification No. G.S.R. 616(E) in Gazette of India dated the 31st August, 2009.

(ii) The All India Services (Discipline and Appeal) Amendment Rules, 2009 published in Notification No. G.S.R. 714(E) in Gazette of India dated the 30th September, 2009.

(Placed in Library, See No.LT 808/15/09)

(7) A copy of the Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-

Chairmen and Members) Amendment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 545(E) in Gazette of India dated the 23rd July, 2009 under sub-section (1) of section 37 of the Administrative Tribunal Act, 1985.

(Placed in Library, See No.LT 809/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organization, Dhanbad, for the year 2006-2007, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund Organization, Dhanbad, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 810/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Madam, I beg to lay on the Table:-

A each of the following Notifications (Hindi and English versions) under section 26 of the Environment (Protection) Act, 1986:-

- (i) The Hazardous Wastes (Management, Handling and Transboundary Movement) Amendment Rules, 2009 published in Notification No. S.O. 1799 (E) in Gazette of India dated the 21st July, 2009.
- (ii) The Hazardous Wastes (Management, Handling and Transboundary Movement) Second Amendment Rules, 2009 (published in Notification No. S.O. 2447 (E) in Gazette of India dated the 23rd September, 2009.
- (iii) S.O. 2412 (E) published in Gazette of India dated the 22nd September, 2009 making certain amendments in the Notification No. S.O. 394(E) dated 16th April, 1987.

(Placed in Library, See No.LT 811/15/09)

- (2) A copy of the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member-Secretary) Amendment Regulations, 2009 (Hindi and English versions) published in Notification No. S.O. 820(E) in Gazette of India dated the 24th March, 2009 under sub-section (3) of section 63 of the Water (Prevention and Control of Pollution) Act, 1974.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT 812/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2007-2008, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 813/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Karnataka, Bangalore, for the year 2007-2008, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan

Karnataka, Bangalore, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 814/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Dadra and Nagar Haveli Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the of the Union Territory of Dadra and Nagar Haveli Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No.LT 815/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Pondicherry Mission Authority (Sarva Shiksha Abhiyan), Pondicherry, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Pondicherry Mission Authority (Sarva Shiksha Abhiyan), Pondicherry, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No.LT 816/15/09)

(9)(a) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2002-2003, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2002-2003.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) (a) above.

(Placed in Library, See No.LT 817/15/09)

(9)(b) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2003-2004 along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2003-2004.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) (b) above.

(Placed in Library, See No.LT 818/15/09)

(9)(c) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2004-2005 along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Lakshadweep State Mission Authority (Sarva Shiksha Abhiyan), Kavaratti, for the year 2004-2005.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) (c) above.

(Placed in Library, See No.LT 819/15/09)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Andaman and Nicobar Islands Mission Authority (Sarva Shiksha Abhiyan), Port Blair, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Andaman and Nicobar Islands Mission Authority (Sarva Shiksha Abhiyan), Port Blair, for the year 2007-2008.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No.LT 820/15/09)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Daman and Diu (Sarva Shiksha Abhiyan), Daman, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Daman and Diu (Sarva Shiksha Abhiyan), Daman, for the year 2007-2008.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No.LT 821/15/09)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Dadra and Nagar Haveli Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Dadra and Nagar Haveli Mission Authority (Sarva Shiksha Abhiyan), Silvassa, for the year 2007-2008.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No.LT 822/15/09)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory of Pondicherry (Sarva Shiksha Abhiyan), Pondicherry, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory of Pondicherry (Sarva Shiksha Abhiyan), Pondicherry, for the year 2006-2007.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No.LT 823/15/09)

(19) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi University, Itanagar, for the year 2007-2008, together with Audit Report thereon.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No.LT 824/15/09)

(21) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizawal, for the year 2007-2008, together with Audit Report thereon.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No.LT 825/15/09)

(23) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2008-2009, together with Audit Report thereon.

(Placed in Library, See No.LT 826/15/09)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the Manipur University, Imphal, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Manipur University, Imphal, for the year 2007-2008.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No.LT 827/15/09)

(26) A copy of the Annual Accounts (Hindi and English versions) of the Tripura University, Suryamaninagar, for the year 2007-2008, together with Audit Report thereon.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library, See No.LT 828/15/09)

(28) A copy of the Annual Accounts (Hindi and English versions) of the Visva Bharti, Santiniketan, for the year 2007-2008, together with Audit Report thereon.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No.LT 829/15/09)

(30) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 2007-2008.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No.LT 830/15/09)

(32) (i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarba Siksha Abhijan Mission, Guwahati, for the year 2008-2009.

(Placed in Library, See No.LT 831/15/09)

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B. R. Ambedkar National Institute of Technology, Jalandhar, for the year 2006-2007.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No.LT 832/15/09)

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan), Gandhinagar, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan), Gandhinagar, for the year 2007-2008.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No.LT 833/15/09)

(37) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2007-2008.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No.LT 834/15/09)

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Bhopal, for the year 2007-2008.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(41) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society, Sarva Shiksha Abhiyan Jammu and Kashmir, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Ujala Society, Sarva Shiksha Abhiyan Jammu and Kashmir, for the year 2007-2008.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(Placed in Library, See No.LT 835/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2005-2006.

(ii) Annual Report of the U.P. Projects Corporation Limited, Lucknow, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 836/15/09)

(b) (i) Review by the Government of the working of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2006-2007.

(ii) Annual Report of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT 837/15/09)

(c) (i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2004-2005.

(ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 838/15/09)
